

आयकर अपीलीय अधिकरण
कोलकाता 'बी' पीठ, कोलकाता में
IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'B' BENCH, KOLKATA

श्री संजय गर्ग, न्यायिक सदस्य
एवं
श्री संजय अवरथी, लेखा सदस्य
के समक्ष
Before

SRI SANJAY GARG, JUDICIAL MEMBER
&
SRI SANJAY AWASTHI, ACCOUNTANT MEMBER

I.T.A. No.: 1283/KOL/2023
Assessment Year: 2014-15

Asok Kumar Maiti.....*Appellant*
[PAN: AEPPM 4630 M]

Vs.

ACIT Intl Cir.-1, Kolkata.....*Respondent*

Appearances:

Assessee represented by: None.

Department represented by: P.P. Barman, Addl. CIT, Sr. DR.

Date of concluding the hearing : August 7th, 2024

Date of pronouncing the order : August 9th, 2024

ORDER

Per Sanjay Awasthi, Accountant Member:

In this particular case, due to an oversight, two appeals are being simultaneously pursued before the Hon'ble ITAT. Accordingly, on the basis of request of the appellant vide letter dated 06.08.2024, this particular case is treated as withdrawn and therefore, dismissed.

2. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 9th August, 2024.

Sd/-

[Sanjay Garg]

Judicial Member

Sd/-

[Sanjay Awasthi]

Accountant Member

Dated: 09.08.2024

Bidhan (P.S.)

Copy of the order forwarded to:

1. **Asok Kumar Maiti, Vill- Mangaldari, P.O. Ratulia, Panskura, Purba Medinipur, West Bengal, 721139.**
2. **ACIT Intl Cir.-1, Kolkata.**
3. CIT(A)-
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata